

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, IA No. 166987/2019 -  
ADDITION / DELETION / MODIFICATION PARTIES

- IA No. 54332/2019 - APPLICATION FOR PERMISSION
- IA No. 131601/2019 - APPLICATION FOR PERMISSION
- IA No. 134223/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 155954/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 8260/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 74001/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 141736/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 155624/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 183660/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 88895/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 137700/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 153528/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 1023/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 14452/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 196088/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 29699/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 69987/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 77230/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 111769/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 131434/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 141062/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 152863/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 156505/2018 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 6286/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 55926/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 116755/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 58648/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 76633/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 116711/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 158676/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 181365/2018 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 6282/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 55290/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 166632/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 4046/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 152091/2018 - CLARIFICATION/DIRECTION  
IA No. 18595/2019 - CLARIFICATION/DIRECTION  
IA No. 54336/2019 - CLARIFICATION/DIRECTION  
IA No. 114496/2019 - CLARIFICATION/DIRECTION  
IA No. 180011/2019 - CLARIFICATION/DIRECTION  
IA No. 130673/2018 - CLARIFICATION/DIRECTION  
IA No. 146057/2018 - CLARIFICATION/DIRECTION  
IA No. 121625/2019 - CLARIFICATION/DIRECTION  
IA No. 165891/2019 - CLARIFICATION/DIRECTION  
IA No. 179265/2019 - CLARIFICATION/DIRECTION  
IA No. 6608/2018 - CLARIFICATION/DIRECTION  
IA No. 185514/2018 - CLARIFICATION/DIRECTION  
IA No. 137696/2019 - CLARIFICATION/DIRECTION  
IA No. 153341/2019 - CLARIFICATION/DIRECTION  
IA No. 125860/2018 - CLARIFICATION/DIRECTION  
IA No. 140746/2018 - CLARIFICATION/DIRECTION  
IA No. 96889/2018 - CLARIFICATION/DIRECTION  
IA No. 138861/2018 - CLARIFICATION/DIRECTION  
IA No. 13529/2019 - CLARIFICATION/DIRECTION  
IA No. 58660/2019 - CLARIFICATION/DIRECTION  
IA No. 68982/2019 - CLARIFICATION/DIRECTION  
IA No. 28883/2020 - CLARIFICATION/DIRECTION  
IA No. 95273/2018 - CLARIFICATION/DIRECTION  
IA No. 138856/2018 - CLARIFICATION/DIRECTION  
IA No. 71649/2019 - CLARIFICATION/DIRECTION  
IA No. 128348/2019 - CLARIFICATION/DIRECTION  
IA No. 135354/2019 - CLARIFICATION/DIRECTION  
IA No. 140455/2019 - CLARIFICATION/DIRECTION  
IA No. 186953/2019 - CLARIFICATION/DIRECTION  
IA No. 55922/2018 - CLARIFICATION/DIRECTION  
IA No. 137609/2018 - CLARIFICATION/DIRECTION  
IA No. 98419/2019 - CLARIFICATION/DIRECTION  
IA No. 51806/2018 - CLARIFICATION/DIRECTION  
IA No. 137605/2018 - CLARIFICATION/DIRECTION  
IA No. 71035/2019 - CLARIFICATION/DIRECTION  
IA No. 189314/2019 - COMPLIANCE OF COURTS ORDER  
IA No. 55930/2019 - EX-PARTE AD-INTERIM RELIEF  
IA No. 128852/2018 - EXEMPTION FROM FILING O.T.  
IA No. 161945/2018 - EXEMPTION FROM FILING O.T.  
IA No. 14369/2019 - EXEMPTION FROM FILING O.T.  
IA No. 58661/2019 - EXEMPTION FROM FILING O.T.  
IA No. 15119/2020 - EXTENSION OF TIME  
IA No. 7529/2019 - EXTENSION OF TIME  
IA No. 172502/2019 - EXTENSION OF TIME  
IA No. 183079/2019 - EXTENSION OF TIME  
IA No. 172357/2019 - EXTENSION OF TIME  
IA No. 6092/2020 - EXTENSION OF TIME  
IA No. 135815/2017 - I/A U/S 152 R/W SECTINO 151 OF THE CODE OF

**CIVIL PROCEDURE, 1908 SEEKING CLARIFICATIONS IN RESPECT O  
IA No. 6855/2018 - IA FOR GRANTING PERMISSION TO ACCESS THE PORTAL  
FACILITY**

- IA No. 95349/2019 - INTERVENTION APPLICATION
- IA No. 116634/2019 - INTERVENTION APPLICATION
- IA No. 138009/2019 - INTERVENTION APPLICATION
- IA No. 142631/2019 - INTERVENTION APPLICATION
- IA No. 15764/2020 - INTERVENTION APPLICATION
- IA No. 163675/2018 - INTERVENTION APPLICATION
- IA No. 179645/2018 - INTERVENTION APPLICATION
- IA No. 48133/2019 - INTERVENTION APPLICATION
- IA No. 134222/2019 - INTERVENTION APPLICATION
- IA No. 138008/2019 - INTERVENTION APPLICATION
- IA No. 166626/2019 - INTERVENTION APPLICATION
- IA No. 1891/2020 - INTERVENTION APPLICATION
- IA No. 174865/2018 - INTERVENTION APPLICATION
- IA No. 8259/2019 - INTERVENTION APPLICATION
- IA No. 70637/2019 - INTERVENTION APPLICATION
- IA No. 73996/2019 - INTERVENTION APPLICATION
- IA No. 114490/2019 - INTERVENTION APPLICATION
- IA No. 133574/2019 - INTERVENTION APPLICATION
- IA No. 141728/2019 - INTERVENTION APPLICATION
- IA No. 173033/2018 - INTERVENTION APPLICATION
- IA No. 16636/2019 - INTERVENTION APPLICATION
- IA No. 45717/2019 - INTERVENTION APPLICATION
- IA No. 60421/2019 - INTERVENTION APPLICATION
- IA No. 73680/2019 - INTERVENTION APPLICATION
- IA No. 127385/2019 - INTERVENTION APPLICATION
- IA No. 141201/2019 - INTERVENTION APPLICATION
- IA No. 165888/2019 - INTERVENTION APPLICATION
- IA No. 183474/2019 - INTERVENTION APPLICATION
- IA No. 156964/2018 - INTERVENTION APPLICATION
- IA No. 185510/2018 - INTERVENTION APPLICATION
- IA No. 38101/2019 - INTERVENTION APPLICATION
- IA No. 137695/2019 - INTERVENTION APPLICATION
- IA No. 161713/2019 - INTERVENTION APPLICATION
- IA No. 38092/2019 - INTERVENTION APPLICATION
- IA No. 77217/2019 - INTERVENTION APPLICATION
- IA No. 126062/2019 - INTERVENTION APPLICATION
- IA No. 13528/2019 - INTERVENTION APPLICATION
- IA No. 32985/2019 - INTERVENTION APPLICATION
- IA No. 151017/2019 - INTERVENTION APPLICATION
- IA No. 168186/2018 - INTERVENTION APPLICATION
- IA No. 13175/2019 - INTERVENTION APPLICATION
- IA No. 71647/2019 - INTERVENTION APPLICATION
- IA No. 76585/2019 - INTERVENTION APPLICATION
- IA No. 116644/2019 - INTERVENTION APPLICATION
- IA No. 128346/2019 - INTERVENTION APPLICATION
- IA No. 140450/2019 - INTERVENTION APPLICATION

IA No. 146529/2019 - INTERVENTION APPLICATION  
IA No. 183939/2019 - INTERVENTION APPLICATION  
IA No. 20142/2020 - INTERVENTION APPLICATION  
IA No. 154433/2018 - INTERVENTION APPLICATION  
IA No. 21443/2019 - INTERVENTION APPLICATION  
IA No. 48140/2019 - INTERVENTION APPLICATION  
IA No. 124657/2019 - INTERVENTION/IMPLEADMENT  
IA No. 166629/2019 - INTERVENTION/IMPLEADMENT  
IA No. 181509/2019 - INTERVENTION/IMPLEADMENT  
IA No. 3573/2020 - INTERVENTION/IMPLEADMENT  
IA No. 374/2019 - INTERVENTION/IMPLEADMENT  
IA No. 57916/2019 - INTERVENTION/IMPLEADMENT  
IA No. 63137/2019 - INTERVENTION/IMPLEADMENT  
IA No. 71032/2019 - INTERVENTION/IMPLEADMENT  
IA No. 122366/2019 - INTERVENTION/IMPLEADMENT  
IA No. 163248/2018 - INTERVENTION/IMPLEADMENT  
IA No. 185798/2018 - INTERVENTION/IMPLEADMENT  
IA No. 18593/2019 - INTERVENTION/IMPLEADMENT  
IA No. 45892/2019 - INTERVENTION/IMPLEADMENT  
IA No. 57258/2019 - INTERVENTION/IMPLEADMENT  
IA No. 61391/2019 - INTERVENTION/IMPLEADMENT  
IA No. 127468/2019 - INTERVENTION/IMPLEADMENT  
IA No. 183658/2019 - INTERVENTION/IMPLEADMENT  
IA No. 29767/2020 - INTERVENTION/IMPLEADMENT  
IA No. 56892/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70159/2019 - INTERVENTION/IMPLEADMENT  
IA No. 88894/2019 - INTERVENTION/IMPLEADMENT  
IA No. 112184/2019 - INTERVENTION/IMPLEADMENT  
IA No. 179264/2019 - INTERVENTION/IMPLEADMENT  
IA No. 12891/2020 - INTERVENTION/IMPLEADMENT  
IA No. 172228/2018 - INTERVENTION/IMPLEADMENT  
IA No. 7040/2019 - INTERVENTION/IMPLEADMENT  
IA No. 53879/2019 - INTERVENTION/IMPLEADMENT  
IA No. 71865/2019 - INTERVENTION/IMPLEADMENT  
IA No. 116985/2019 - INTERVENTION/IMPLEADMENT  
IA No. 196084/2019 - INTERVENTION/IMPLEADMENT  
IA No. 6260/2020 - INTERVENTION/IMPLEADMENT  
IA No. 181715/2018 - INTERVENTION/IMPLEADMENT  
IA No. 52105/2019 - INTERVENTION/IMPLEADMENT  
IA No. 71855/2019 - INTERVENTION/IMPLEADMENT  
IA No. 111762/2019 - INTERVENTION/IMPLEADMENT  
IA No. 131433/2019 - INTERVENTION/IMPLEADMENT  
IA No. 140830/2019 - INTERVENTION/IMPLEADMENT  
IA No. 152862/2019 - INTERVENTION/IMPLEADMENT  
IA No. 158682/2019 - INTERVENTION/IMPLEADMENT  
IA No. 156503/2018 - INTERVENTION/IMPLEADMENT  
IA No. 169415/2018 - INTERVENTION/IMPLEADMENT  
IA No. 181491/2018 - INTERVENTION/IMPLEADMENT  
IA No. 6285/2019 - INTERVENTION/IMPLEADMENT

IA No. 55921/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 68249/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 108144/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 28880/2020 - INTERVENTION/IMPLEADMENT  
 IA No. 28758/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 50494/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 58642/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 125844/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 135352/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 155967/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 165056/2018 - INTERVENTION/IMPLEADMENT  
 IA No. 181362/2018 - INTERVENTION/IMPLEADMENT  
 IA No. 6281/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 9802/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 55240/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 58590/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 66978/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 74906/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 183661/2019 - MODIFICATION  
 IA No. 135446/2018 - MODIFICATION  
 IA No. 126767/2019 - MODIFICATION  
 IA No. 182673/2019 - MODIFICATION  
 IA No. 125846/2019 - MODIFICATION  
 IA No. 182079/2019 - MODIFICATION  
 IA No. 182077/2019 - MODIFICATION  
 IA No. 53880/2019 - MODIFICATION OF COURT ORDER  
 IA No. 29350/2020 - MODIFICATION OF COURT ORDER  
 IA No. 169613/2018 - MODIFICATION OF COURT ORDER  
 IA No. 50673/2019 - MODIFICATION OF COURT ORDER  
 IA No. 118710/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
 IA No. 136967/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
 IA No. 4071/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
 IA No. 154749/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
 IA No. 140269/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
 IA No. 127793/2019 - RECALLING THE COURTS ORDER  
 IA No. 127787/2019 - RECALLING THE COURTS ORDER  
 IA No. 66979/2019 - STAY APPLICATION  
 IA No. 50374/2018 - VACATING STAY  
 IA No. 143227/2018 - WITHDRAWAL OF CASE / APPLICATION,  
 IA  
 135815/2017, 140269/2017, 6608/2018, 6855/2018, 50374/2018, 51806/2018,  
 55922/2018, 95273/2018, 96889/2018, 125860/2018, 128852/2018,  
 130673/2018, 135446/2018, 137605/2018, 137609/2018, 138856/2018,  
 138861/2018, 140746/2018, 143227/2018, 146057/2018, 152091/2018,  
 154433/2018, 154749/2018, 156503/2018, 156505/2018, 156964/2018,

161945/2018, 163248/2018, 163675/2018, 165056/2018, 168186/2018, 169415/2018, 169613/2018, 172228/2018, 173033/2018, 174865/2018, 179645/2018, 181362/2018, 181365/2018, 181491/2018, 181715/2018, 185510/2018, 185514/2018, 185798/2018, 374/2019, 6281/2019, 6282/2019, 6285/2019, 6286/2019, 7040/2019, 7529/2019, 8259/2019, 8260/2019, 9802/2019, 13175/2019, 13528/2019, 13529/2019, 14369/2019, 16636/2019, 18593/2019, 18595/2019, 21443/2019, 28758/2019, 32985/2019, 38092/2019, 38101/2019, 45717/2019, 45892/2019, 48133/2019, 48140/2019, 50494/2019, 50673/2019, 52105/2019, 53879/2019, 53880/2019, 54332/2019, 54336/2019, 55240/2019, 55290/2019, 55921/2019, 55926/2019, 55930/2019, 56892/2019, 57258/2019, 57916/2019, 58590/2019, 58642/2019, 58648/2019, 58660/2019, 58661/2019, 60421/2019, 61391/2019, 63137/2019, 66978/2019, 66979/2019, 68249/2019, 68982/2019, 69987/2019, 70159/2019, 70637/2019, 71032/2019, 71035/2019, 71647/2019, 71649/2019, 71855/2019, 71865/2019, 73680/2019, 73996/2019, 74001/2019, 74906/2019, 76585/2019, 76633/2019, 77217/2019, 77230/2019, 88894/2019, 88895/2019, 95349/2019, 98419/2019, 108144/2019, 111762/2019, 111769/2019, 112184/2019, 114490/2019, 114496/2019, 116634/2019, 116644/2019, 116711/2019, 116755/2019, 116985/2019, 118710/2019, 121625/2019, 122366/2019, 124657/2019, 125844/2019, 125846/2019, 126062/2019, 126767/2019, 127385/2019, 127468/2019, 127787/2019, 127793/2019, 128346/2019, 128348/2019, 131433/2019, 131434/2019, 131601/2019, 133574/2019, 134222/2019, 134223/2019, 135352/2019, 135354/2019, 136967/2019, 137695/2019, 137696/2019, 137700/2019, 138008/2019, 138009/2019, 140450/2019, 140455/2019, 140830/2019, 141062/2019, 141201/2019, 141728/2019, 141736/2019, 142631/2019, 146529/2019, 151017/2019, 152862/2019, 152863/2019, 153341/2019, 153528/2019, 155624/2019, 155954/2019, 155967/2019, 158676/2019, 158682/2019, 161713/2019, 165888/2019, 165891/2019, 166626/2019, 166629/2019, 166632/2019, 166987/2019, 172357/2019, 172502/2019, 179264/2019, 179265/2019, 180011/2019, 181509/2019, 182077/2019, 182079/2019, 182673/2019, 183079/2019, 183474/2019, 183658/2019, 183660/2019, 183661/2019, 183939/2019, 186953/2019, 189314/2019, 196084/2019, 196088/2019, 1023/2020, 1891/2020, 3573/2020, 4046/2020, 4071/2020, 6092/2020, 6260/2020, 12891/2020, 14452/2020, 15119/2020, 15764/2020, 20142/2020, 28880/2020, 28883/2020, 29350/2020, 29699/2020, 29767/2020)

**WITH**

**W.P.(C) No. 947/2017 (X)**

**(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100453/2017 FOR CLARIFICATION/DIRECTION ON IA 6312/2018**

**IA No. 100453/2017 - APPROPRIATE ORDERS/DIRECTIONS**

**IA No. 6312/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 971/2017 (X)**

**(FOR CLARIFICATION/DIRECTION ON IA 102714/2017 FOR APPLICATION FOR RECTIFICATION ON IA 138075/2018 FOR CLARIFICATION/DIRECTION ON IA 146553/2018**

**IA No. 138075/2018 - APPLICATION FOR RECTIFICATION**



IA No. 146553/2018 - CLARIFICATION/DIRECTION  
IA No. 102714/2017 - CLARIFICATION/DIRECTION)

W.P.(C) No. 942/2017 (PIL-W)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100082/2017 FOR impleading party ON IA 108831/2017 FOR INTERVENTION/IMPLEADMENT ON IA 108831/2017 FOR CLARIFICATION/DIRECTION ON IA 7366/2018 FOR CLARIFICATION/DIRECTION ON IA 14915/2018 FOR INTERVENTION APPLICATION ON IA 24972/2018 FOR impleading party ON IA 34916/2018 FOR INTERVENTION/IMPLEADMENT ON IA 34916/2018 FOR CLARIFICATION/DIRECTION ON IA 35933/2018 FOR impleading party ON IA 37155/2018 FOR [I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY APPLI. NO. 17(P.B) OF 2018 AND] ON IA 41987/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 53175/2018 FOR CLARIFICATION/DIRECTION ON IA 55476/2018 FOR CLARIFICATION/DIRECTION ON IA 82917/2018 FOR [I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT] ON IA 92775/2018 FOR MODIFICATION ON IA 101530/2018 FOR CLARIFICATION/DIRECTION ON IA 112014/2018 FOR MODIFICATION ON IA 122810/2018 FOR CLARIFICATION/DIRECTION ON IA 125675/2018 FOR CLARIFICATION/DIRECTION ON IA 136570/2018 FOR CLARIFICATION/DIRECTION ON IA 148819/2018 FOR CLARIFICATION/DIRECTION ON IA 148953/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 152455/2018 FOR impleading party ON IA 174830/2018 FOR INTERVENTION/IMPLEADMENT ON IA 174830/2018 FOR INTERVENTION APPLICATION ON IA 28870/2019 FOR impleading party ON IA 29745/2019 FOR INTERVENTION/IMPLEADMENT ON IA 29745/2019 FOR INTERVENTION APPLICATION ON IA 70784/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 70785/2019 FOR INTERVENTION APPLICATION ON IA 73656/2019 FOR CLARIFICATION/DIRECTION ON IA 134325/2019 FOR CLARIFICATION/DIRECTION ON IA 159017/2019 FOR impleading party ON IA 171101/2019 FOR INTERVENTION/IMPLEADMENT ON IA 171101/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 171103/2019

IA No. 152455/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 53175/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 70785/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 100082/2017 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 171103/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 159017/2019 - CLARIFICATION/DIRECTION

IA No. 14915/2018 - CLARIFICATION/DIRECTION

IA No. 82917/2018 - CLARIFICATION/DIRECTION

IA No. 148953/2018 - CLARIFICATION/DIRECTION

IA No. 134325/2019 - CLARIFICATION/DIRECTION

IA No. 7366/2018 - CLARIFICATION/DIRECTION

IA No. 55476/2018 - CLARIFICATION/DIRECTION

IA No. 148819/2018 - CLARIFICATION/DIRECTION

IA No. 136570/2018 - CLARIFICATION/DIRECTION

IA No. 125675/2018 - CLARIFICATION/DIRECTION

IA No. 35933/2018 - CLARIFICATION/DIRECTION

IA No. 112014/2018 - CLARIFICATION/DIRECTION  
IA No. 92775/2018 - I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT  
IA No. 41987/2018 - I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION  
TO PURSUE COMPANY APPLI. NO. 17(P.B) OF 2018 AND  
IA No. 24972/2018 - INTERVENTION APPLICATION  
IA No. 73656/2019 - INTERVENTION APPLICATION  
IA No. 70784/2019 - INTERVENTION APPLICATION  
IA No. 28870/2019 - INTERVENTION APPLICATION  
IA No. 108831/2017 - INTERVENTION/IMPLEADMENT  
IA No. 37155/2018 - INTERVENTION/IMPLEADMENT  
IA No. 29745/2019 - INTERVENTION/IMPLEADMENT  
IA No. 34916/2018 - INTERVENTION/IMPLEADMENT  
IA No. 174830/2018 - INTERVENTION/IMPLEADMENT  
IA No. 171101/2019 - INTERVENTION/IMPLEADMENT  
IA No. 122810/2018 - MODIFICATION  
IA No. 101530/2018 - MODIFICATION)

SLP(C) No. 1879/2018 (XVII)

W.P.(C) No. 1041/2017 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR ON IA 109963/2017  
FOR CLARIFICATION/DIRECTION ON IA 25742/2018 FOR  
CLARIFICATION/DIRECTION ON IA 35467/2018 FOR [I/A FOR TAKING THE  
JOINT INSPECTION REPORT DATED 20.03.2018 ON RECORD] ON IA  
51140/2018 FOR PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES ON IA 60314/2018 FOR PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 64019/2018 FOR  
APPROPRIATE ORDERS/DIRECTIONS ON IA 96101/2018 FOR  
CLARIFICATION/DIRECTION ON IA 117300/2018 FOR  
CLARIFICATION/DIRECTION ON IA 157309/2018 FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 179445/2018 FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 8308/2019 FOR impleading party ON IA  
13503/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13503/2019 FOR  
CLARIFICATION/DIRECTION ON IA 13505/2019 FOR impleading party ON  
IA 70679/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70679/2019 FOR  
impleading party ON IA 70687/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 70687/2019 FOR impleading party ON IA 70691/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 70691/2019 FOR impleading party ON  
IA 70694/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70694/2019 FOR  
impleading party ON IA 70699/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 70699/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71082/2019  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183707/2019  
IA No. 183707/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 8308/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 71082/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 179445/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 96101/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 13505/2019 - CLARIFICATION/DIRECTION  
IA No. 35467/2018 - CLARIFICATION/DIRECTION



IA No. 25742/2018 - CLARIFICATION/DIRECTION  
IA No. 157309/2018 - CLARIFICATION/DIRECTION  
IA No. 117300/2018 - CLARIFICATION/DIRECTION  
IA No. 51140/2018 - I/A FOR TAKING THE JOINT INSPECTION REPORT  
DATED 20.03.2018 ON RECORD  
IA No. 13503/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70699/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70694/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70691/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70687/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70679/2019 - INTERVENTION/IMPLEADMENT  
IA No. 60314/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 64019/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1018/2017 (X)  
((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR  
CLARIFICATION/DIRECTION ON IA 124195/2017 FOR  
CLARIFICATION/DIRECTION ON IA 7355/2018 FOR  
CLARIFICATION/DIRECTION ON IA 67845/2018 FOR impleading party ON  
IA 77894/2018 FOR INTERVENTION/IMPLEADMENT ON IA 77894/2018 FOR  
impleading party ON IA 18166/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 18166/2019 FOR INTERVENTION APPLICATION ON IA 70627/2019 FOR  
INTERVENTION APPLICATION ON IA 70682/2019 FOR INTERVENTION  
APPLICATION ON IA 70776/2019 FOR CLARIFICATION/DIRECTION ON IA  
70780/2019 FOR impleading party ON IA 181918/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 181918/2019  
IA No. 67845/2018 - CLARIFICATION/DIRECTION  
IA No. 7355/2018 - CLARIFICATION/DIRECTION  
IA No. 124195/2017 - CLARIFICATION/DIRECTION  
IA No. 70780/2019 - CLARIFICATION/DIRECTION  
IA No. 70776/2019 - INTERVENTION APPLICATION  
IA No. 70682/2019 - INTERVENTION APPLICATION  
IA No. 70627/2019 - INTERVENTION APPLICATION  
IA No. 18166/2019 - INTERVENTION/IMPLEADMENT  
IA No. 77894/2018 - INTERVENTION/IMPLEADMENT  
IA No. 181918/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1116/2017 (X)  
((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party  
ON IA 64164/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64164/2018  
FOR INTERVENTION APPLICATION ON IA 93273/2018 FOR INTERVENTION  
APPLICATION ON IA 95140/2018 FOR impleading party ON IA 18171/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 18171/2019 FOR impleading party  
ON IA 23174/2019 FOR INTERVENTION/IMPLEADMENT ON IA 23174/2019  
FOR INTERVENTION APPLICATION ON IA 138330/2019  
IA No. 95140/2018 - INTERVENTION APPLICATION  
IA No. 93273/2018 - INTERVENTION APPLICATION

IA No. 138330/2019 - INTERVENTION APPLICATION  
IA No. 23174/2019 - INTERVENTION/IMPLEADMENT  
IA No. 18171/2019 - INTERVENTION/IMPLEADMENT  
IA No. 64164/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1144/2017 (X)  
(IA FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 124701/2017  
IA No. 124701/2017 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1156/2017 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR  
CLARIFICATION/DIRECTION ON IA 36571/2018 FOR impleading party ON  
IA 64349/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64349/2018 FOR  
impleading party ON IA 102536/2018 FOR INTERVENTION/IMPLEADMENT ON  
IA 102536/2018 FOR impleading party ON IA 105239/2018 FOR  
INTERVENTION/IMPLEADMENT ON IA 105239/2018 FOR MODIFICATION OF  
COURT ORDER ON IA 126890/2018 FOR impleading party ON IA  
145001/2018 FOR INTERVENTION/IMPLEADMENT ON IA 145001/2018 FOR  
CLARIFICATION/DIRECTION ON IA 145019/2018 FOR impleading party ON  
IA 159360/2018 FOR INTERVENTION/IMPLEADMENT ON IA 159360/2018 FOR  
impleading party ON IA 34225/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 34225/2019 FOR impleading party ON IA 34231/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 34231/2019 FOR impleading party ON  
IA 70181/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70181/2019 FOR  
impleading party ON IA 70189/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 70189/2019 FOR impleading party ON IA 152772/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 152772/2019  
IA No. 36571/2018 - CLARIFICATION/DIRECTION  
IA No. 145019/2018 - CLARIFICATION/DIRECTION  
IA No. 152772/2019 - INTERVENTION/IMPLEADMENT  
IA No. 105239/2018 - INTERVENTION/IMPLEADMENT  
IA No. 70189/2019 - INTERVENTION/IMPLEADMENT  
IA No. 102536/2018 - INTERVENTION/IMPLEADMENT  
IA No. 70181/2019 - INTERVENTION/IMPLEADMENT  
IA No. 64349/2018 - INTERVENTION/IMPLEADMENT  
IA No. 34231/2019 - INTERVENTION/IMPLEADMENT  
IA No. 34225/2019 - INTERVENTION/IMPLEADMENT  
IA No. 159360/2018 - INTERVENTION/IMPLEADMENT  
IA No. 145001/2018 - INTERVENTION/IMPLEADMENT  
IA No. 126890/2018 - MODIFICATION OF COURT ORDER)

W.P.(C) No. 1206/2017 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 135678/2017 FOR impleading party ON IA  
64361/2018  
IA No. 135678/2017 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 64361/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 8/2018 (X)

( FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 118548/2019  
IA No. 118548/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1242/2017 (X)

W.P.(C) No. 58/2018 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR  
CLARIFICATION/DIRECTION ON IA 113352/2018 FOR  
CLARIFICATION/DIRECTION ON IA 138706/2018 FOR impleading party ON  
IA 159369/2018 FOR impleading party ON IA 34234/2019 FOR  
impleading party ON IA 70203/2019  
IA No. 138706/2018 - CLARIFICATION/DIRECTION  
IA No. 113352/2018 - CLARIFICATION/DIRECTION  
IA No. 70203/2019 - INTERVENTION/IMPLEADMENT  
IA No. 34234/2019 - INTERVENTION/IMPLEADMENT  
IA No. 159369/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 21/2018 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR  
CLARIFICATION/DIRECTION ON IA 152628/2018 FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 35623/2019 FOR impleading party ON IA  
50193/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50202/2019  
IA No. 50202/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 35623/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 152628/2018 - CLARIFICATION/DIRECTION  
IA No. 50193/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 52/2018 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 25842/2018 FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 96112/2018 FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 125396/2018 FOR impleading party ON IA  
156249/2018 FOR CLARIFICATION/DIRECTION ON IA 171492/2018 FOR  
CLARIFICATION/DIRECTION ON IA 171497/2018 FOR  
CLARIFICATION/DIRECTION ON IA 174512/2018 FOR impleading party ON  
IA 183354/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183355/2018  
FOR impleading party ON IA 2024/2019 FOR CLARIFICATION/DIRECTION  
ON IA 2048/2019 FOR impleading party ON IA 12715/2019 FOR  
CLARIFICATION/DIRECTION ON IA 12716/2019 FOR impleading party ON  
IA 34226/2019 FOR impleading party ON IA 70201/2019 FOR  
impleading party ON IA 70209/2019 FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 71057/2019 FOR impleading party ON IA  
71065/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71069/2019 FOR  
impleading party ON IA 71077/2019 FOR impleading party ON IA  
71881/2019  
IA No. 125396/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 71069/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 96112/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 25842/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 183355/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 71057/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 171492/2018 - CLARIFICATION/DIRECTION  
IA No. 12716/2019 - CLARIFICATION/DIRECTION  
IA No. 2048/2019 - CLARIFICATION/DIRECTION  
IA No. 174512/2018 - CLARIFICATION/DIRECTION  
IA No. 171497/2018 - CLARIFICATION/DIRECTION  
IA No. 71881/2019 - INTERVENTION/IMPLEADMENT  
IA No. 156249/2018 - INTERVENTION/IMPLEADMENT  
IA No. 12715/2019 - INTERVENTION/IMPLEADMENT  
IA No. 71077/2019 - INTERVENTION/IMPLEADMENT  
IA No. 2024/2019 - INTERVENTION/IMPLEADMENT  
IA No. 71065/2019 - INTERVENTION/IMPLEADMENT  
IA No. 183354/2018 - INTERVENTION/IMPLEADMENT  
IA No. 70209/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70201/2019 - INTERVENTION/IMPLEADMENT  
IA No. 34226/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 91/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR  
CLARIFICATION/DIRECTION ON IA 94876/2018 FOR impleading party ON  
IA 153832/2018 FOR INTERVENTION/IMPLEADMENT ON IA 153832/2018 FOR  
impleading party ON IA 156025/2018 FOR INTERVENTION/IMPLEADMENT ON  
IA 156025/2018 FOR impleading party ON IA 159344/2018 FOR  
INTERVENTION/IMPLEADMENT ON IA 159344/2018 FOR impleading party ON  
IA 183565/2018 FOR INTERVENTION/IMPLEADMENT ON IA 183565/2018 FOR  
APPROPRIATE ORDERS/DIRECTIONS ON IA 183569/2018 FOR impleading  
party ON IA 34223/2019 FOR INTERVENTION/IMPLEADMENT ON IA  
34223/2019 FOR impleading party ON IA 47139/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 47139/2019 FOR impleading party ON  
IA 54905/2019 FOR INTERVENTION/IMPLEADMENT ON IA 54905/2019 FOR  
impleading party ON IA 56147/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 56147/2019 FOR impleading party ON IA 56163/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 56163/2019 FOR impleading party ON  
IA 56169/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56169/2019 FOR  
impleading party ON IA 58072/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 58072/2019 FOR impleading party ON IA 58080/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 58080/2019 FOR impleading party ON  
IA 58087/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58087/2019 FOR  
impleading party ON IA 58094/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 58094/2019 FOR impleading party ON IA 58117/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 58117/2019 FOR impleading party ON  
IA 58125/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58125/2019 FOR  
impleading party ON IA 64688/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 64688/2019 FOR impleading party ON IA 70228/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 70228/2019 FOR INTERVENTION  
APPLICATION ON IA 73678/2019  
IA No. 183569/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 94876/2018 - CLARIFICATION/DIRECTION

IA No. 73678/2019 - INTERVENTION APPLICATION  
IA No. 183565/2018 - INTERVENTION/IMPLEADMENT  
IA No. 58072/2019 - INTERVENTION/IMPLEADMENT  
IA No. 159344/2018 - INTERVENTION/IMPLEADMENT  
IA No. 56169/2019 - INTERVENTION/IMPLEADMENT  
IA No. 70228/2019 - INTERVENTION/IMPLEADMENT  
IA No. 156025/2018 - INTERVENTION/IMPLEADMENT  
IA No. 56163/2019 - INTERVENTION/IMPLEADMENT  
IA No. 64688/2019 - INTERVENTION/IMPLEADMENT  
IA No. 153832/2018 - INTERVENTION/IMPLEADMENT  
IA No. 56147/2019 - INTERVENTION/IMPLEADMENT  
IA No. 58125/2019 - INTERVENTION/IMPLEADMENT  
IA No. 54905/2019 - INTERVENTION/IMPLEADMENT  
IA No. 58117/2019 - INTERVENTION/IMPLEADMENT  
IA No. 47139/2019 - INTERVENTION/IMPLEADMENT  
IA No. 58094/2019 - INTERVENTION/IMPLEADMENT  
IA No. 34223/2019 - INTERVENTION/IMPLEADMENT  
IA No. 58087/2019 - INTERVENTION/IMPLEADMENT  
IA No. 58080/2019 - INTERVENTION/IMPLEADMENT  
IA No. 75203/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 56/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party  
ON IA 159391/2018 FOR impleading party ON IA 34222/2019 FOR  
impleading party ON IA 70171/2019

IA No. 70171/2019 - INTERVENTION/IMPLEADMENT  
IA No. 34222/2019 - INTERVENTION/IMPLEADMENT  
IA No. 159391/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 57/2018 (X)

(FOR FOR CLARIFICATION/DIRECTION ON IA 64604/2018

IA No. 64604/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 74/2018 (X)

W.P.(C) No. 134/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, IA FOR PERMISSION TO  
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 27092/2018 FOR  
MODIFICATION ON IA 124712/2018 FOR CLARIFICATION/DIRECTION ON IA  
130714/2018 FOR MODIFICATION OF COURT ORDER ON IA 139175/2018 FOR  
CLARIFICATION/DIRECTION ON IA 6737/2019 FOR impleading party ON IA  
47593/2019 FOR INTERVENTION/IMPLEADMENT ON IA 47593/2019 FOR  
CLARIFICATION/DIRECTION ON IA 58078/2019 FOR impleading party ON  
IA 134239/2019 FOR INTERVENTION/IMPLEADMENT ON IA 134239/2019 FOR  
APPROPRIATE ORDERS/DIRECTIONS ON IA 134242/2019

IA No. 134242/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 6737/2019 - CLARIFICATION/DIRECTION  
IA No. 130714/2018 - CLARIFICATION/DIRECTION  
IA No. 58078/2019 - CLARIFICATION/DIRECTION

IA No. 134239/2019 - INTERVENTION/IMPLEADMENT  
IA No. 47593/2019 - INTERVENTION/IMPLEADMENT  
IA No. 124712/2018 - MODIFICATION  
IA No. 139175/2018 - MODIFICATION OF COURT ORDER  
IA No. 27092/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 131/2018 (X)  
(IA FOR [APPLICATION FOR STAY/DIRECTIONS] ON IA 25109/2018 FOR  
CLARIFICATION/DIRECTION ON IA 144548/2018  
IA No. 25109/2018 - APPLICATION FOR STAY/DIRECTIONS  
IA No. 144548/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 160/2018 (X)  
(FOR FOR [PERM TO FILE SUBSEQUENT EVENTS ON RECORD] ON IA  
56300/2018 FOR EXEMPTION FROM FILING O.T. ON IA 56301/2018 FOR  
MODIFICATION ON IA 92782/2018 FOR CLARIFICATION/DIRECTION ON IA  
146516/2018  
IA No. 146516/2018 - CLARIFICATION/DIRECTION  
IA No. 56301/2018 - EXEMPTION FROM FILING O.T.  
IA No. 92782/2018 - MODIFICATION  
IA No. 56300/2018 - PERM TO FILE SUBSEQUENT EVENTS ON RECORD)

W.P.(C) No. 164/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party  
ON IA 54777/2018 FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON  
IA 54779/2018 FOR impleading party ON IA 69072/2018 FOR  
impleading party ON IA 112937/2018  
IA No. 112937/2018 - INTERVENTION/IMPLEADMENT  
IA No. 69072/2018 - INTERVENTION/IMPLEADMENT  
IA No. 54777/2018 - INTERVENTION/IMPLEADMENT  
IA No. 54779/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 182/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party  
ON IA 68025/2018 FOR INTERVENTION/IMPLEADMENT ON IA 68025/2018  
FOR CLARIFICATION/DIRECTION ON IA 68027/2018 FOR impleading party  
ON IA 67618/2019 FOR INTERVENTION/IMPLEADMENT ON IA 67618/2019  
FOR CLARIFICATION/DIRECTION ON IA 67627/2019  
IA No. 67627/2019 - CLARIFICATION/DIRECTION  
IA No. 68027/2018 - CLARIFICATION/DIRECTION  
IA No. 67618/2019 - INTERVENTION/IMPLEADMENT  
IA No. 68025/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 199/2018 (X)

W.P.(C) No. 226/2018 (X)

W.P.(C) No. 245/2018 (X)



(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR FOR INTERVENTION APPLICATION ON IA 89595/2018 FOR CLARIFICATION/DIRECTION ON IA 89596/2018 FOR impleading party ON IA 130699/2018 FOR INTERVENTION/IMPLEADMENT ON IA 130699/2018 FOR CLARIFICATION/DIRECTION ON IA 130704/2018 FOR impleading party ON IA 25011/2019 FOR INTERVENTION/IMPLEADMENT ON IA 25011/2019 IA No. 130704/2018 - CLARIFICATION/DIRECTION IA No. 89596/2018 - CLARIFICATION/DIRECTION IA No. 89595/2018 - INTERVENTION APPLICATION IA No. 25011/2019 - INTERVENTION/IMPLEADMENT IA No. 130699/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 281/2018 (X)  
(IA FOR STAY APPLICATION ON IA 48296/2018  
IA No. 48296/2018 - STAY APPLICATION)

W.P.(C) No. 306/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR EXEMPTION FROM FILING O.T. ON IA 51120/2018 FOR CLARIFICATION/DIRECTION ON IA 110349/2018 FOR CLARIFICATION/DIRECTION ON IA 174316/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 13338/2019 FOR impleading party ON IA 71089/2019 FOR INTERVENTION/IMPLEADMENT ON IA 71089/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71092/2019 FOR impleading party ON IA 126110/2019 FOR INTERVENTION/IMPLEADMENT ON IA 126110/2019 FOR impleading party ON IA 154477/2019 FOR INTERVENTION/IMPLEADMENT ON IA 154477/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 154481/2019 IA No. 13338/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 154481/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71092/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 174316/2018 - CLARIFICATION/DIRECTION IA No. 110349/2018 - CLARIFICATION/DIRECTION IA No. 51120/2018 - EXEMPTION FROM FILING O.T. IA No. 71089/2019 - INTERVENTION/IMPLEADMENT IA No. 154477/2019 - INTERVENTION/IMPLEADMENT IA No. 126110/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 298/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR INTERVENTION/IMPLEADMENT ON IA 70197/2019  
IA No. 70197/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 246/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party ON IA 64608/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64608/2018 FOR impleading party ON IA 128936/2018 FOR INTERVENTION/IMPLEADMENT ON IA 128936/2018 FOR impleading party ON IA 52940/2019 FOR INTERVENTION/IMPLEADMENT ON IA 52940/2019  
IA No. 52940/2019 - INTERVENTION/IMPLEADMENT)

IA No. 128936/2018 - INTERVENTION/IMPLEADMENT  
IA No. 64608/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 267/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party  
ON IA 88092/2018 FOR INTERVENTION/IMPLEADMENT ON IA 88092/2018  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 88108/2018 FOR PERMISSION  
TO APPEAR AND ARGUE IN PERSON ON IA 91055/2018 FOR impleading  
party ON IA 112924/2018 FOR INTERVENTION/IMPLEADMENT ON IA  
112924/2018 FOR impleading party ON IA 8035/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 8035/2019 FOR impleading party ON  
IA 117759/2019 FOR INTERVENTION/IMPLEADMENT ON IA 117759/2019 FOR  
APPROPRIATE ORDERS/DIRECTIONS ON IA 117762/2019  
IA No. 88108/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 117762/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 8035/2019 - INTERVENTION/IMPLEADMENT  
IA No. 112924/2018 - INTERVENTION/IMPLEADMENT  
IA No. 88092/2018 - INTERVENTION/IMPLEADMENT  
IA No. 117759/2019 - INTERVENTION/IMPLEADMENT  
IA No. 91055/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 288/2018 (X)  
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party  
ON IA 72685/2018 FOR INTERVENTION/IMPLEADMENT ON IA 72685/2018  
FOR CLARIFICATION/DIRECTION ON IA 72686/2018 FOR impleading party  
ON IA 73759/2018 FOR INTERVENTION/IMPLEADMENT ON IA 73759/2018  
FOR INTERVENTION APPLICATION ON IA 119574/2018 FOR impleading  
party ON IA 5585/2019 FOR INTERVENTION/IMPLEADMENT ON IA 5585/2019  
FOR CLARIFICATION/DIRECTION ON IA 5615/2019 FOR impleading party  
ON IA 13161/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13161/2019  
FOR CLARIFICATION/DIRECTION ON IA 13163/2019 FOR impleading party  
ON IA 22094/2019 FOR INTERVENTION/IMPLEADMENT ON IA 22094/2019  
FOR impleading party ON IA 39338/2019 FOR INTERVENTION/IMPLEADMENT  
ON IA 39338/2019 FOR INTERVENTION APPLICATION ON IA 69145/2019  
FOR CLARIFICATION/DIRECTION ON IA 69146/2019 FOR  
CLARIFICATION/DIRECTION ON IA 152298/2019  
IA No. 152298/2019 - CLARIFICATION/DIRECTION  
IA No. 69146/2019 - CLARIFICATION/DIRECTION  
IA No. 72686/2018 - CLARIFICATION/DIRECTION  
IA No. 13163/2019 - CLARIFICATION/DIRECTION  
IA No. 5615/2019 - CLARIFICATION/DIRECTION  
IA No. 119574/2018 - INTERVENTION APPLICATION  
IA No. 69145/2019 - INTERVENTION APPLICATION  
IA No. 5585/2019 - INTERVENTION/IMPLEADMENT  
IA No. 73759/2018 - INTERVENTION/IMPLEADMENT  
IA No. 39338/2019 - INTERVENTION/IMPLEADMENT  
IA No. 72685/2018 - INTERVENTION/IMPLEADMENT  
IA No. 22094/2019 - INTERVENTION/IMPLEADMENT  
IA No. 13161/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 460/2018 (X)  
(WITH APPLN(S) FOR IMPEADMENT/INTERVENTION, FOR INTERVENTION APPLICATION ON IA 73572/2019 FOR INTERVENTION APPLICATION ON IA 73588/2019 FOR INTERVENTION APPLICATION ON IA 73659/2019 IA No. 73659/2019 - INTERVENTION APPLICATION IA No. 73588/2019 - INTERVENTION APPLICATION IA No. 73572/2019 - INTERVENTION APPLICATION)

W.P.(C) No. 353/2018 (X)  
(FOR FOR STAY APPLICATION ON IA 57585/2018 IA No. 57585/2018 - STAY APPLICATION)

W.P.(C) No. 378/2018 (X)  
(IA No. 108147/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 742/2018 (X)  
(IA No. 70367/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 829/2018 (X)  
(WITH APPLN(S) FOR IMPEADMENT/INTERVENTION, HEARD FOR GRANT OF INTERIM RELIEF ON IA 95096/2018 FOR impleading party ON IA 96559/2018 FOR INTERVENTION/IMPEADMENT ON IA 96559/2018 FOR impleading party ON IA 105207/2018 FOR INTERVENTION/IMPEADMENT ON IA 105207/2018 FOR impleading party ON IA 133899/2018 FOR INTERVENTION/IMPEADMENT ON IA 133899/2018 FOR impleading party ON IA 133904/2018 FOR INTERVENTION/IMPEADMENT ON IA 133904/2018 FOR impleading party ON IA 150545/2018 FOR INTERVENTION/IMPEADMENT ON IA 150545/2018 FOR impleading party ON IA 10107/2019 FOR INTERVENTION/IMPEADMENT ON IA 10107/2019 FOR impleading party ON IA 28747/2019 FOR INTERVENTION/IMPEADMENT ON IA 28747/2019 FOR impleading party ON IA 86981/2019 FOR INTERVENTION/IMPEADMENT ON IA 86981/2019 FOR impleading party ON IA 86986/2019 FOR INTERVENTION/IMPEADMENT ON IA 86986/2019 IA No. 95096/2018 - GRANT OF INTERIM RELIEF IA No. 133904/2018 - INTERVENTION/IMPEADMENT IA No. 133899/2018 - INTERVENTION/IMPEADMENT IA No. 105207/2018 - INTERVENTION/IMPEADMENT IA No. 96559/2018 - INTERVENTION/IMPEADMENT IA No. 86986/2019 - INTERVENTION/IMPEADMENT IA No. 86981/2019 - INTERVENTION/IMPEADMENT IA No. 28747/2019 - INTERVENTION/IMPEADMENT IA No. 10107/2019 - INTERVENTION/IMPEADMENT IA No. 150545/2018 - INTERVENTION/IMPEADMENT)

SMC(Cr1) No. 4/2018 (XVII)

W.P.(C) No. 1397/2018 (X)  
(WITH APPLN(S) FOR IMPEADMENT/INTERVENTION, FOR EXEMPTION FROM

FILING O.T. ON IA 168712/2018 FOR impleading party ON IA 19534/2020 FOR INTERVENTION/IMPLEADMENT ON IA 19534/2020 IA No. 168712/2018 - EXEMPTION FROM FILING O.T. IA No. 19534/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 502/2019 (X)  
(FOR FOR STAY APPLICATION ON IA 63194/2019  
IA No. 63194/2019 - STAY APPLICATION)

Diary No(s). 36392/2019 (X)  
( FOR INITIATING CONTEMPT PROCEEDINGS ON IA 155351/2019  
IA No. 155351/2019 - INITIATING CONTEMPT PROCEEDINGS)

Date : 22-05-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

Receiver Mr. R. Venkataramani, Sr. Adv.

Counsel for parties

Mr. Vikramajit Banerjee, ASG  
Mr. Sanjay Jain, ASG  
Ms. V. Mohana, Sr. Adv.  
Mr. Vikrant Yadav, Adv.  
Mr. Mukul Singh, Adv.  
Mr. Vibhu Shanker Mishra, Adv.  
Mr. R.R. Rajesh, Adv.  
Mr. Raj Bahadur Yadav, Adv.

Mr. Sidhartha Dave, Sr. Adv.  
Mr. Gudipati G. Kashyap, Adv.  
Ms. T. Archana, AOR  
Ms. Apoorva Pandey, Adv.

Mr. Sunil Gupta, Sr. Adv.  
Mr. Ravindra Kumar, AOR

Mr. Parag Tripathi, Sr. Adv.  
Mr. Joy Basu, Sr. Adv.  
Mr. Kanak Bose, Adv.  
Mr. Varun Sarin, Adv.  
Mr. Ashok Mathur, AOR

Mr. Anoop G. Choudhari, Sr. Adv.  
Mr. Sanjai Kumar Pathak, AOR  
Ms. Shashi Pathak, Adv.  
Mr. Arvind Kumar Tripathi, Adv.

Mr. Janender Kumar Chumbak, Adv.  
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UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Various aspects have been pointed out by the learned Receiver.  
It was pointed out that GST should be waived by the Government of  
India considering the dispute in the matter, alternatively it was  
submitted that GST dues may be kept in abeyance.

It was also pointed out by the learned Receiver that they had  
a meeting with the concerned Secretary. Mr. Vikramajit Banerjee,  
learned Additional Solicitor General of India, to obtain  
instructions as to release of an amount of Rs.500 Crores by way of



loan under the scheme of the Government of India to revive such projects so that work may start and then on completion the money is generated and repaid. He has prayed for some time to obtain instructions with respect to waiver of GST as well as with respect to releasing the loan. We grant opportunity to obtain the instructions, as earlier also we have given time to Mr. Vikramajit Banerjee, learned Additional Solicitor General of India to obtain instructions with respect to the aspect of funding.

It was also pointed out by the learned Receiver that sale of FAR may be directed so as to fetch the amount for the purpose of construction.

Mr. Sunil Gupta, learned senior counsel appearing on behalf of Noida/Greater Noida Authority, has prayed for time to obtain instructions from Noida/Greater Noida Authority in this regard. We give him time to do the needful.

It has also been pointed out that the buyers should know the existing dues of the Noida/Greater Noida Authorities and for that purpose we have put to Mr. Sunil Gupta, learned senior counsel, to obtain instructions as to how much should be the interest component as to the outstanding lease premium the defaulted amount as ultimately the liability is to be passed on to the home buyers and the money is to be realised from the home buyers accordingly the valuation was worked out by the erstwhile builders. Let him obtain instructions in respect of the rate of interest to be charged and the compounding to be made. Considering the rate of

interest which has gone down in the present situation, an imbroglio has been created by divergence of funds and the findings recorded as to conduct of the Noida/Greater Noida Authority. They have to act in reasonable manner.

We have heard the learned counsel appearing for NBCC also. They have floated the tenders and for some of the projects, they have completed the work.

Let MSTC also inform the steps taken by them so far. Let Mr. Vikramajit Banerjee, learned ASG, obtain instructions with respect to the present stage of the sale of the property by MSTC.

It was also pointed out by Mr. Sanjay Jain, learned ASG appearing for the Enforcement Directorate that in the criminal investigation made against J.P. Morgan, they have *prima facie* found the proceeds to the extent of Rs. 187 Crores and for that, they have to proceed against J.P. Morgan and its Directors and as such, attachment is required to be made to aforesaid extent. We lift the

embargo created vide order dated 2<sup>nd</sup> December, 2019 not to attach the property of J.P. Morgan and its Directors. We permit the Enforcement Directorate to attach the Bank Accounts of J. P. Morgan as well as any other property belonging to J.P. Morgan and its Directors to the extent required.

With respect to the banks also and with respect to proposal by the Receiver, we have requested Mr. Vikramajit Banerjee, learned ASG, since he is appearing for SBI CAP as well as he takes notice

on our request to obtain instructions from RBI to give relaxation in norms for financing of the projects and to release the loan amount to the home buyers, in the peculiar factual situation of the case.

It was pointed out by the learned Receiver that UCO Bank is considering the proposal for financing of the unsold inventory part. Considering urgency, let them consider and take a decision within 15 days in consultation with the learned Receiver.

A note has been submitted by Mr. M.L.Lahoty, learned counsel, with respect to sale of certain properties in Eden Park and Castle completed by NBCC. Let the learned Receiver respond to the Note submitted by Mr. Lahoty on the next date of hearing and to point out whether their flats already stand allotted.

We direct the DRT to transmit the rent which they have received from property that has been attached to the Amrapali Account (being A/c No. 02070210002834) maintained by the Registry of this Court.

th  
List on Wednesday, the 27 of May, 2020.

Let the matter of Surekha Family as well as I.A.Nos. 141062 of 2019 and 155624 of 2019 be also listed on the next date of hearing.

Let all other pending interlocutory application(s) be also listed on the next date of hearing.

(JAYANT KUMAR ARORA)  
COURT MASTER

(NARENDRA PRASAD)  
A.R. -CUM-P.S.

(JAGDISH CHANDER)  
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